

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 80 of 2013**

**Dated : 5<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Pradeep Misra  
Mr. Daleep Kumar Dhayani**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay for RERC  
Mr. P.N. Bhandari for R-5, R-6 & R-8**

**ORDER**

Reply is being filed today by the learned counsel for the Commission.

Post the matter for hearing on **14.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*